

## Form G

## INVITATION FOR EXPRESSION OF INTEREST FOR

## ACME REALTIES PRIVATE LIMITED

[BUSINESS OF REAL ESTATE CONSTRUCTION, DEVELOPMENT AND OTHER RELATED ACTIVITIES]

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No. ACME REALTIES PRIVATE LIMITED CIN: U45202MH2008PTC180445
2.	Address of the registered office Acme Ghar, 19, K. D. Road Off V. M. Road, Vile Parle (W), Mumbai, Maharashtra, India, 400056
3.	URL of Website <a href="https://www.acmerealties.com/">https://www.acmerealties.com/</a>
4.	Details of Place where majority of Fixed Assets are located Rehabilitation Project "Acme Boulevard" situated at Village Majas, MHB Colony, Sarvodayanagar, Jogeshwari (East), Mumbai 400 060
5.	Installed capacity of main products/ services Not Applicable, since it is in the business of building, constructing and developing Real Estate Projects.
6.	Quantity and value of main products/ services sold in last financial year <b>As per the Financial Year 2022-23</b> Quantity- NA Value- Total Revenue- Rs 482.15 lakhs (approx.)
7.	Number of employees/ Workmen 3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: a. Mail at <a href="mailto:cirp.acmerealties@gmail.com">cirp.acmerealties@gmail.com</a> b. <b>List of Creditors available at the website of IBBI</b> i.e. <a href="https://ibbi.gov.in/en/claims/claim-process/U45202MH2008PTC180445">https://ibbi.gov.in/en/claims/claim-process/U45202MH2008PTC180445</a> and also at the website of the Company <a href="https://www.acmerealties.com/">https://www.acmerealties.com/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Can be obtained by mailing at <a href="mailto:cirp.acmerealties@gmail.com">cirp.acmerealties@gmail.com</a> or available at <a href="https://www.acmerealties.com/">https://www.acmerealties.com/</a>
10.	Last date for receipt of expression of Interest 10 <sup>th</sup> May, 2024
11.	Date of issue of provisional list of prospective resolution applicants 15 <sup>th</sup> May, 2024
12.	Last date for submission of objections to provisional list 20 <sup>th</sup> May, 2024
13.	Date of issue of final list of prospective resolution applicants 22 <sup>nd</sup> May, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 20 <sup>th</sup> May, 2024
15.	Last date for submission of resolution plans 21 <sup>st</sup> June, 2024
16.	Process email id to submit EOI <a href="mailto:cirp.acmerealties@gmail.com">cirp.acmerealties@gmail.com</a>



**Subodh Kumar Agrawal**  
Resolution Professional of Acme Realities Private Limited  
IBBI/IPA-001/IP-P00087/2017-18/10183  
AFA Valid till 21/11/2024

Date: 16/04/2024  
Place: Mumbai